GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER & SANITATION

LOK SABHA UNSTARRED QUESTION NO. 1979 TO BE ANSWERED ON 14/12/2023

Reduction of Funds for Drinking Water

1979. SHRI MOHAMMED FAIZAL P.P.:

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the reasons for reduction of the allocation of funds for the Department of Drinking Water and Sanitation from RE. 67221.12 crore in BE 2022-23 to Rs. 60029.12 crore in RE. 2022-23; and
- (b) the manner in which the Government proposes to ensure the utilization of allocated funds for the Department of Drinking Water and Sanitation, keeping in view its previous failure to achieve targets in this area?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI (SHRI RAJEEV CHANDRASEKHAR)

(a) & (b) Water supply and sanitation are State subjects. Government of India supports the States/ UTs by providing technical and financial assistance through programme interventions viz. Jal Jeevan Mission & Swachh Bharat Mission (Gramin). Based on availability of suitable proposals/ utilization reported by the State, central grants-in-aid are released to the respective States.

In 2022-23, an amount of Rs. 60,000 Crore was allocated for implementation of Jal Jeevan Mission at BE Stage. In view of the proposals from the States, it was proposed to utilize Rs.55,000 Crore at RE stage out of which an amount of Rs. 54,839.79 Crore (99.71%) was successfully utilized at the end of year.

Similarly, in 2022-23, an amount of Rs. 7,192 Crore was allocated for implementation of Swachh Bharat Mission (Gramin) at BE Stage. In view of the proposals from the States, it was proposed to utilize Rs. 5,000 Crore at RE stage out of which an amount of Rs. 4,925.14 Crore (98.5%) was successfully utilized at the end of year.

To achieve the goal of JJM & SBM(G) in the whole country with speed and scale, Government of India is handholding the States, to expedite the implementation of the missions through number of steps *inter alia*, which includes joint discussion and finalization of annual action plan (AAP) for JJM and Annual Implementation Plans (AIPs) for SBM(G) of States/ UTs, regular review of implementation, workshops/ conferences/ webinars for capacity building and knowledge sharing, field visits by multi-disciplinary team to provide technical support, etc. Further, regular review meetings at highest level *inter alia* including Union Ministers, Chief Ministers of the States, Cabinet

Secretary, Chief Secretaries, Secretary and Secretary in charge in respective States/ UTs including conferences, workshops, video conferences, are held as well as field visits are taken up wherein States are advised to plan and expedite the implementation to achieve the goal in a time-bound manner. For online monitoring, JJM & SBM–Integrated Management Information System (IMIS) and JJM–Dashboard has been put in place. Provision has also been made for transparent online financial management through Public Financial Management System (PFMS).
